Annexure-9

Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 10.10.2022; List as on : 05.04.2023

list of other creditors (Other than financial creditors and operational creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Gujarat Urja Vikas Nigam Limited	31-12-2022	4,79,35,273	1	Power Procurer	NIL	NIL	NIL	4,79,35,272	NIL	NIL	NIL	As per Review Petition filed by the company regarding, the Appellant to receive late payment charges from GUVNL as per the provisions of the Power Purchase Agreement on the bills raised by Taxus. Confirmed the order of State Commission, and as per direction from APTEL in Order dated 17th April 2013 in Appeal No. 75/2012. As the said order was challenged in the Supreme Court of India by the GUVNL as well as Taxus. Appeal under section 125 of the Electricity Act, 2003 against the impugned judgment dated 04.07.18 and 05.07.18 passed by the Appellate Tribunal . As per the last orders of the Hon'ble SC, the matter is supposed to be listed after the Review Petition pending before the APTEL. The matter is subjudice.
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
		TOTAL	4,79,35,273	1	-	-	-	-	4,79,35,272	-	-	-	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

DARSHAN SINGH ANAND
INSOLVENCY PROFESSIONAL
Reg. No. IBBI/IPA-002/IP-N00326/2017-18/10831